

(10)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA No 1363/97

New Delhi this the 14th day of January, 1998.

**Hon'ble Shri S.R.Adige, Vice Chairman(A)**  
**Hon'ble Smt.Lakshmi Swaminathan, Member(J)**

Shri Veer Singh  
S/O Sh.Hardial Singh,  
resident of P-85/B,  
Sanjay Nagar, Sector 23,  
Ghaziabad(UP) now at New Delhi.

(By Advocate Shri G.D.Gupta through  
proxy counsel Sh.S.D.Raturi)

..Applicant

**VS**

1. Union of India through the  
Secretary to the Govt.of India,  
Ministry of Communication,  
Department of Telecommunications,  
Sanchar Bhawan, New Delhi.  
Sanchar Bhawan, New Delhi.
2. Senior Deputy Director General  
(B/W), Ministry of Communications,  
Department of Telecommunications,  
Sanchar Bhawan, New Delhi.
3. Superintending Engineer(Coordination),  
T.C.Circle,Deptt.of Telecommunications,  
P. & T.Barracks, Kasturba Gandhi  
Marg, New Delhi.

..Respondents

(By Advocate Shri R.V.Sinha).

**O R D E R (ORAL)**

**(Hon'ble Shri S.R.Adige, Vice Chairman(A)**

Shri Raturi seeks permission to withdraw the OA.

2. Permission to withdraw the OA is granted. OA is dismissed  
as withdrawn.

*Lakshmi Swaminathan*  
(Smt.Lakshmi Swaminathan)

Member(J)

*S.R.Adige*  
(S.R.Adige)

Vice Chairman(A)